

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-498/99 ✓
MA-496/99
with
OA-839/99

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New Delhi this the 12th day of December, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

OA-498/99
MA-496/99

1. Sh. D.K. Jaiswal,
R/o 24, Govind Park,
Jagat Puri, Delhi.
2. Sh. V.P. Singh,
R/o 198, DA Flats,
Karkardooma,
Delhi-92.
3. Sh. Rishendra Pal,
R/o P-89, Pandav Nagar,
Delhi-92.
4. Sh. H.S. Rohilla,
R/o 27/21, Vishwash Nagar,
Shahdara, Delhi-32.

.... Applicants

(through Sh. KBS Rajan, Advocate)

Versus

1. Union of India through
the Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi-11.
2. The Director General of Works,
Nirman Bhawan,
New Delhi-11.

.... Respondents

(through Sh. A.K. Bhardwaj, Advocate)

OA-839/99

1. Sh. Surendra Kumar,
R/o EU-40D, Pitampura,
Delhi-35.
2. Sh. Surendra Kumar,
R/o CB-15, CPWD Training
Institute, Kamla Nehru Nagar,
Ghaziabad(UP).

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3. Sh. Rajinder Singh,
R/o R.No. 138 C,
Sandhora Kalan
DDA Flats,
Delhi-52.
4. Sh. Arun Singh,
R/o 107-A/16,
Shivaji Nagar,
Gurgaon-122 001.
5. Sh. Valsala R. Nair,
R/o D-38, Devidayal
Apartments, Sahibabad.
6. Sh. Suresh Kumar Yagik,
R/o C-20, West Jyoti
Nagar, Shahdara,
Delhi-94.
7. Sh. Mukesh Rudola,
R/o A-3/13, Bhajanpura,
Delhi-53.
8. Sh. Pramodh Singh,
R/o 157-A, Konali Sharoli,
Delhi-96.
9. Sh. Kulvir Singh,
R/o I-39-C, Dilshad Garden,
Delhi-95.
10. Sh. Anurag Singh.
R/o B-371, DA Flats,
Timarpur, Delhi-54.
11. Sh. Lalit Kumar Pande,
R/o 213, Maitri Apartments,
28th Plot, I.P. Extn.,
Delhi-92.
12. Sh. Rajesh Kumar Gupta,
R/o 360, Delhi Admn.
Residence Niwas Colony,
Ashok Vihar,
Delhi.
13. Sh. Bichittar Singh,
R/o E-5, PWD Service Centre,
Gulabi Bagh, Delhi-7.
14. Sh. Avadhesh Kumar Sharma,
R/o D-432, Gali No. 9,
Bhajanpura, Delhi-53.
15. Sh. S.K. Jain,
R/o V.P. 109-B,
Pitampura, Delhi.
16. Sh. A.S. Bhariya,
R/o C-132, Ganesh Nagar,
New Delhi-18.

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17. Sh. Ramesh Kumar,
R/o 55, Kewal Park,
Azadpur, Delhi.

18. Sh. Ram Singh,
R/o RZ-E/100,
New Roshan Pura,
Najabgarh,
New Delhi-43.

.... Applicants

(through Sh. KBS Rajan, Advocate)

Versus

1. Union of India through
its Secretary,
Ministry of Urban Affairs,
Nirman Bhawan,
New Delhi.
2. The Director General,
CPWD, Nirman Bhawan,
New Delhi.
3. The Chief Engineer(Trg.),
CPWD, Nirman Bhawan,
New Delhi.
4. Sh. Krishan Gopal Bansal,
A-149, Lok Vihar, Pitampura,
Delhi-34.
5. Sh. A.R. Bhati,
Bharti Billa,
B-20, Vivek Vihar,
Phase-II, Delhi-95.
6. Sh. G.N. Mishra,
Q.No.11, CPWD Enquiry,
Sector-3, Pushp Vihar,
New Delhi-17.
7. Sh. Jitender K. Mishra,
117-B/Ja-1, Vikaspuri,
New Delhi-18.
8. Sh. R.K. Pachori,
7/III, CPWD E/o,
Pushp Vihar, Delhi-17.

.... Respondents

(through Sh. A.K. Bhardwaj, Advocate)

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ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

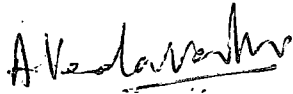
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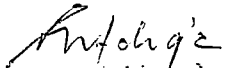
Heard both sides in both OAs.

2. Both sides agree that the claims of applicants are squarely hit by the Tribunal's order dated 05.12.2000 in OA-546/99 (Rajesh Kumar Gupta Vs. M/o Urban Affairs).

3. In view of the above, both OAs are dismissed.

No costs.


(Dr. A. Vedavalli)
Member(J)


(S.R. Adige)
Vice-Chairman(A)

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